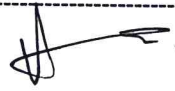


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/17	-	For clarification	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Vachan.	Petitioner 9535648743	


d. D. NAGAN BABU

Advocate for Respondent 1 & 2



9444 06525

ORDER



Matter is listed today for clarification. Counsel for Petitioner is present. Counsel for Respondent 1 & 2 is also present. Tribunal directed the Petitioner to clarify whether 3rd party who has received duplicate share certificate is a necessary and proper party to the petition. List it on 27/02/2018.


Member (T)


Member (J)